

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 320 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.11.2017

NAME OF THE COMPANY: Mr. Kamal Arora Vs. M/s Khoobsurat Resorts
Pvt. Ltd.

SECTION OF THE COMPANIES ACT:

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Dr. Shashwat Bajpai, Mr. Roshan Santhalia, Mr. Sharad Agarwal and Mr. Akash Verma, Advocates		
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	For the Respondent (s)	: Dr. Manmohan Sharma, Advocate for R-1 Mr. V.A. Khan, Advocate for R-2		
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ORDER

Appearance has been put up on behalf of the Respondent by Dr. Manmohan Sharma. Let reply be filed within 2 weeks. To come up for further arguments on 13th December, 2017.

Interim orders to continue.

Sd-

(S. K. Mohapatra)
Member (T)

Sd-

(Ina Malhotra)
Member (J)